

DIVISION BENCH

O-238

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/37(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH MAY 2024

IN THE MATTER OF	TAPAN KUMAR HALDER VS INN SHELTER PVT. LTD.
UNDER SECTION	SEC. 97(1)

Appearances via video conference/physically

Mr. Debanjan Saha, Adv.] For the Petitioner

Ms. Murari Pasaynt., Adv.] For Respondent No. 1

ORDER

1. Ld. Counsel on both sides present.
2. Heard at length. **Reserved for Orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**